

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/68(CHE)2024

NAME OF THE PETITIONER : M/s Anirudh AAPT P.Ltd

**NAME OF THE RESPONDENT(S) : M/s CMYK Health Boutique Private
Limited**

UNDER SECTION : Sec 7 of IBC, 2016

ORDER

Ld. Counsel Ms. Priyanka Verma for the Petitioner.

This is an Application u/s 7 of IBC, 2016. Total amount of default is Rs.1,30,75,288/- and the date of default is 28.02.2024. NESL certificate not filed. Applicant is directed to file NESL Certificate.

List the petition for hearing on **06.05.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk